

Seventeenth Loksabha

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**Title: Regarding Expeditious Disinvestment of CCIL  
Kurkunta.**

**DR. UMESH G. JADAV (GULBARGA):** CCIL Kurkunta stopped its production in 1998 and faced disinvestment in 2006 by the Government of India. With this disinvestment, more than 4,000 to 5,000 families have gone through severe financial crisis as this cement industry was the only source of their income.

After my pursuance of this matter since 2019, Secretaries-level meeting was called by the hon. Minister for Heavy Industries on 26.11.2019, which resulted in a public hearing in September, 2020 for three continuous days by the Pollution Board to seek queries or objection for starting the mining process of limestone in this area. Now, the people of this area found a ray of hope that at least something is going to start soon for their livelihood. In this area, limestone is in abundant quantity to start a cement factory of two million tonne capacity and this would last for more than 100 years. If the Clinker Process is granted by the Government of India, then it will be the game changer for the common people as it will generate more than 2,000 jobs through direct and indirect employment. I, therefore, request you to kindly give directions to the concerned authority to start the Clinker Process and expedite the disinvestment process of CCIL Kurkunta.

